

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1462
ANSWERED ON:01.12.2005
DUES OUTSTANDING AGAINST THE STATE GOVERNMENTS
Adhalrao Patil Shri Shivaji

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the total dues of the Indian Airlines and its subsidiary airlines outstanding against the tickets issued on credit basis to various State Governments as on October 31, 2005;
- (b) whether the Indian Airlines and its subsidiary Airlines have stopped issuing tickets to State Governments on credit basis recently;
- (c) if so, the details thereof; and
- (d) the steps taken by the Indian Airlines to realise the outstanding amounts from the respective State Governments?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a): The total dues of Indian Airlines and its subsidiary airlines outstanding against the tickets issued on credit basis to various State Governments as on 30th June, 2005 amount to Rs.3.38 crores. The figures as on October 31, 2005 are yet to be compiled.
- (b): No, Sir.
- (c): Does not arise.
- (d): In case of delay in payment, necessary follow up action is taken by the concerned offices of Indian Airlines.